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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : _____

PETITION NUMBER : TCP/14/2016

NAME OF THE PETITIONER(S) : S.Ganesh and Another

NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	B. Sumana	Counsel for Petitioner.	
2.	S. Santhosh For Mr. Chandrasekar Mulherkar	Counsel for Respondent	Sh. S 

ORDER

Counsel for respondent absent. Time prayed on his behalf.

Counsel for the petitioner B.Sumana present and prayed time for submitting in relation to the final outcome of the settlement talks along with connected matter in TCP/4/2016. Time is enlarged at request. Put up on 27.11.2017 at 10.30 A.M.

—S9—
K Anantha Padmanabha Swamy
Member (Judicial)